

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, PANIPAT.

ORDER

In wake of the instructions of the Hon'ble High Court contained in letter No.604 Spl. Gaz. II (12 G) dated 17.05.2021, the undersigned as well as Additional District and Sessions Judges posted at Panipat Sessions Division shall **avail** ensuing Summer Vacations from 01.06.2021 to 30.06.2021 in the manner mentioned as under:-

Sr. No.	Name of Officer	From	To	Remarks
1.	Ms. Manisha Batra, District & Sessions Judge, Panipat	08.06.2021	30.06.2021	-
2.	Sh. Vimal Sapra, Addl. District & Sessions Judge, Panipat	16.06.2021	30.06.2021	The officer will be entitled to avail six (6) days special casual leave from the loss of vacation period during the remaining period of the calendar year i.e upto 31 st of December.
3.	Ms. Ranjana Aggarwal, Principal Judge, Family Court, Panipat.	08.06.2021	30.06.2021	-
4.	Sh. Praveen Kumar, Addl. District & Sessions Judge, Panipat.	08.06.2021	30.06.2021	-
5.	Sh. Amit Garg, Addl. District & Sessions Judge, Panipat.	01.06.2021	15.06.2021	The officer will be entitled to avail six (6) days special casual leave from the loss of vacation period during the remaining period of the calendar year i.e upto 31 st of December.
6.	Ms. Abhilasha Sapra Kohli, Addl. Principal Judge, Family Court, Panipat.	08.06.2021	30.06.2021	-
7.	Sh. Sumit Garg, Addl. District & Sessions Judge, Panipat.	01.06.2021	15.06.2021	The officer will be entitled to avail six (6) days special casual leave from the loss of vacation period during the remaining period of the calendar year i.e upto 31 st of December.
8.	Dr. Gagandeep Mittal, Addl. District & Sessions Judge, Panipat.	16.06.2021	30.06.2021	The officer will be entitled to avail six (6) days special casual leave from the loss of vacation period during the

				remaining period of the calendar year i.e upto 31 st of December.
9.	Sh. Nishant, Addl. District & Sessions Judge, Panipat.	08.06.2021	30.06.2021	-
10.	Sh. Tarun Singal, Addl. District & Sessions Judge, Panipat.	08.06.2021	30.06.2021	-

Note: The urgent Civil/Criminal matters during the period 8th June to 30th June shall be attended/assigned by the Senior Judge on duty. The urgent civil work from 01.06.2021 to 07.06.2021 shall be attended/assigned by the senior most Judge on duty in case the undersigned proceeds on leave.

All concerned be informed accordingly.

Dated: 24.05.2021

(Manisha Batra),
District & Sessions Judge,
Panipat.

Endst. No. 9797-9802 / Dated 24-05-2021

Copy forwarded for information and necessary action to:

1. The Registrar General, Punjab and Haryana High Court, Chandigarh, with reference to letter referred to above.
2. All the Judicial Officers posted in this Sessions Division.
3. The District Attorney, Panipat.
4. The Superintendent of Police, Panipat
5. The Superintendent, District Jail, Panipat
6. The Presidents, Bar Associations, Panipat and Samalkha.

(Manisha Batra),
District & Sessions Judge,
Panipat

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, PANIPAT

ORDER

In wake of the instructions of the Hon'ble High Court contained in letter No.604 Spl. Gaz. II (12 G) dated 30.04.2021, the Civil Judges-cum-Judicial Magistrates posted at Sessions Division Panipat shall **avail** ensuing Summer Vacations from 01.06.2021 to 30.06.2021 in the manner mentioned as under:-

S. N.	Name of Officer	From	To
<u>PANIPAT</u>			
1.	Shri Pardeep Choudhary, CJ(SD)-cum-ACJM, Panipat	01.06.2021	15.06.2021
2.	Shri Jatin Garg, ACJ(SD)-cum-CJM, Panipat	16.06.2021	30.06.2021
3.	Ms. Kirti Vashista, ACJ(SD)-cum-PMJJB, Panipat	16.06.2021	30.06.2021
4.	Shri Devender Singh, CJ(JD)-cum-JMIC, Panipat	16.06.2021	30.06.2021
5.	Shri Kapil, CJ(JD)-cum-JMIC, Panipat	01.06.2021	15.06.2021
6.	Shri Vivek Tomar, CJ(JD)-cum-JMIC, Panipat	01.06.2021	15.06.2021
7.	Shri Vivek Kumar, CJ(JD)-cum-JMIC, Panipat	16.06.2021	30.06.2021
8.	Ms. Sushma-I, CJ(JD)-cum-JMIC, Panipat	16.06.2021	30.06.2021
<u>SAMALKHA</u>			
1.	Ms. Jogindri, ACJ(SD)-cum-SDJM, Samalkha	16.06.2021	30.06.2021
2.	Shri Ashok Kumar-IV, CJ(JD)-cum-JMIC, Samalkha	01.06.2021	15.06.2021

Note

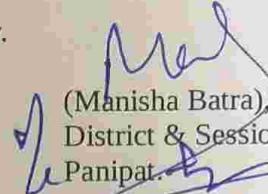
1. Keeping in view of the volume of work, it is ordered that the urgent matters of civil nature shall be attended/assigned by Sh.Jatin Garg, Addl. Civil Judge, (Sr.Divn), Panipat during the period from 01.06.2021 to 15.06.2021 and in his absence the urgent matters of Civil nature shall be attend by the Senior Magistrate/Civil Judge on duty. Urgent Criminal work pertaining to the Police stations allotted to Sh. Pradeep Choudhry, ACJM, Panipat shall be attended by Ms. Kirti Vashista, JMIC, Panipat, whereas, the urgent criminal work pertaining to Police stations allotted to Sh.Kapil, JMIC, Panipat shall be attended by Sh. Vivek Kumar, JMIC, Panipat.
2. The urgent matters of criminal nature during the No Work period i.e from 16.06.2021 to 30.06.2021 shall be entertained and dealt with by Magistrates, on duty in the following manner:

Name of the Magistrate	Nature of work to be attended
Sh. Pradeep Choudhary, ACJM, Panipat.	All urgent matters of Civil nature as well as Criminal work of his own police station.
Sh. Kapil, JMIC, Panipat	All Criminal work of police stations (i) City (ii) Model Town (iii) GRP (iv) RPF (v) Vigilance & Irrigation and Power, Karnal (vi) Matlauda (vii) Sector 13-17.
Sh. Vivek Tomar, JMIC, Panipat	All Criminal work of Police stations (i) Quilla (ii) Industrial Sec. 29 (iii) Women (iv) Sadar (v) Israna (vi) Old Industrial, Panipat

3. In case, any Duty Magistrate would be on leave, or otherwise, the other Senior Magistrate on duty shall entertain both the urgent matters of Civil and Criminal nature during the absence period.
4. The Duty Magistrates shall dispose of all summary Traffic Challans which come up before them during summer vacations in accordance with law and as per orders of the Hon'ble High Court conveyed vide letter No. 306 Spl. Gaz.II/IX.C.11 dated 18.05.2012.

All concerned be informed accordingly.

Dated: 24.05.2021


(Manisha Batra)
District & Sessions Judge,
Panipat.

Endst. No. 9803-08 Dated 24-05-2021

Copy forwarded for information and necessary action to:

1. The Registrar, Punjab and Haryana High Court, Chandigarh, with reference to letter referred to above.
2. All the Civil Judges-cum-Judicial Magistrates of this Sessions Division.
3. The District Attorney, Panipat.
4. The Superintendent of Police, Panipat
5. The Superintendent, District Jail, Panipat
6. The Presidents, Bar Associations, Panipat and Samalkha.


District & Sessions Judge,
Panipat